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**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
REGIONAL BENCH AT HYDERABAD**

Division Bench

Court – I

Appeals No.	Appellant	Respondent	Impugned Order No. & Date
E/2738/2010	Sujana Steels Ltd	CCCE & ST, Hyderabad - I	OIA: 06/2010 dt.30.09.2010
E/2750/2010	Shree Trading	CCCE & ST, Hyderabad – I	OIA: 06/2010 dt.30.09.2010
E/444/2011	K.G. Spinning Mills Pvt Ltd	CCCE & ST, Guntur	OIA: 56/2010 dt.22.11.2010
E/1376/2011	Krishna Ganga Spinning Mills Ltd	CCCE & ST, Guntur	OIA: 57/2010 dt.26.11.2010
ST/1219/2012	The Waterbase Ltd	CCCE & ST, Guntur	OIA: 10/2012 dt.31.01.2012
ST/1539/2012	Lampack Paper Products	CCCE & ST, Visakhapatnam - I	OIA: 02/2012 dt.06.03.2012
ST/1664/2012	Hindustan Coca Cola Beverages Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIA: 03/2012 dt.08.03.2012
ST/2010/2012	NMR Construction & Consultancy Service	CCCE & ST, Tirupati	OIA: 13/2012 dt.22.03.2012
ST/2550/2012	Chareon Pokphand (India) Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIA: VIZ-STX-001- COM-087-2012 dt.28.06.2012
ST/2742/2012	Chandana Brothers Multicomplex Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIA: VIZ-STX-001- COM-083-2012 dt.25.06.2012
ST/3247/2012	Jain Pravesh	CCCE & ST, Visakhapatnam – I	OIA: VIZ-STX-001- COM-095-2012 dt.27.07.2012
ST/3257/2012	V.V. Kay Marine Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIA: 17/2012 dt.30.08.2012
E/25138/2013	Kedia Overseas Ltd	CCCE & ST, Visakhapatnam – II	OIO: 57/2012 dt.25.09.2012
ST/25428/2013	SRR Projects Pvt Ltd	CCCE & ST, Hyderabad – II	OIO: 19/2012 dt.07.11.2012
ST/25819/2013	Synergies Dooray Automotive Ltd	CCCE & ST, Visakhapatnam – I	OIO: 126/2012 dt.29.11.2012
ST/26236/2013	Om Constructions	CCCE & ST, Hyderabad – I	OIO: 10/2013 dt.29.01.2013
ST/27200/2013	Waltair Club	CCCE & ST, Hyderabad – I	OIA: 10/2013 dt.12.04.2013
ST/27387/2013	Dakshayani Automobiles	CCCE & ST, Visakhapatnam – II	OIA: 15/2013 dt.08.05.2013
ST/28053/2013	Polisetty Somasundaram	CCCE & ST, Guntur	OIA: 50/2013 dt.19.08.2013
ST/28571/2013	Jalagarbha Technical Technologies Pvt Ltd	CCCE & ST, Visakhapatnam – II	OIA: 33/2013 dt.24.09.2013
E/21436/2014	BV Koteswara Rao, Chairman SVR Paper Mills Pvt Ltd	CCT, Secunderabad-GST	OIA: HYD-EXCUS- 003-APP-86-13-14 dt.31.12.2013
E/22282/2014	Hindustan Zinc Ltd	CCCE & ST,	OIA: 10/2014

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		Visakhapatnam – I	dt.30.04.2014
E/23274/2014	Universal Converters Pvt Ltd	CCCE & ST, Tirupati	OIA: 27/2014 dt.14.07.2014
E/23639/2014	Safe Formulations Ltd	CCCE & ST, Guntur	OIA: 52/2013-CE dt.02.09.2013
E/23642/2014	Safe Formulations Ltd	CCCE & ST, Guntur	OIA: 62 & 63/2014-CE dt.07.09.2013
E/23643/2014	Safe Formulations Ltd	CCCE & ST, Guntur	OIA: 62 & 63/2014-CE dt.07.09.2013
E/23777/2014	Jindal Saw Ltd	CCCE & ST, Visakhapatnam - II	OIA: HYD-EXCUS-000-APP-024-14-15 dt.15.09.2014
ST/20415/2014	KCP Projects Ltd	CCCE & ST, Tirupati	OIA: GUN-EXCUS-000-APP-040-13-14 dt.06.11.2013
ST/20827/2014	Maheshwari Mega Ventures Ltd	CCCE & ST, Hyderabad - II	OIA: 150/2013 dt.21.11.2013
ST/21055/2014	Ganesh Travels	CCT, Secunderabad-GST	OIO: 66/2013 dt.30.12.2013
ST/21353/2014	Hyderabad Cricket Association	CCT, Secunderabad-GST	OIO: HYD-EXCUS-003-COM-002-13-14 dt.21.01.2014
ST/22291/2014	Lalitha Constructions	CCCE & ST, Visakhapatnam – I	OIO: VIZ-STX-001-COM-030-14 dt.12.03.2014
ST/22342/2014	Bollineni Heart Centre Ltd	CCCE & ST, Visakhapatnam – II	OIA: VIZ-EXCUS-002-COM-009-14-15 dt.26.03.2014
ST/22401/2014	Sri Raghavendra Industrial Gases Pvt Ltd	CCCE & ST, Tirupati	OIA: 09/2014 dt.09.04.2014
ST/22706/2014	Welfare Building and Estates Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIO: VSP-EXCUS-001-COM-004-14-15 dt.21.05.2014
ST/23358/2014	SNJ Sugars & Products Ltd	CCCE & ST, Tirupati	OIO: 32-34/2014 dt.24.07.2014
ST/23401/2014	State Bank of India	CCCE & ST, Visakhapatnam – II	OIO: VIZ-EXCUS-002-COM-011-14-15 dt.30.06.2014
ST/23460/2014	C Nageswara Rao	CCCE & ST, Tirupati	OIO: 22/2013 dt.27.06.2014
ST/23703/2014	Dolphin Safety Services	CCCE & ST, Visakhapatnam – I	OIA: 51/2014 (V) – ST dt.25.08.2014
ST/23771/2014	Steel Authority of India Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIA: 56/2014 (V) – ST dt.15.09.2014
E/20963/2015	LB Tekplast Ltd	CCT, Secunderabad – GST	OIA: HYD-EXCUS-003-COM-38-14-15 dt.22.01.2015
E/22011/2015	Kalluri Moses Ramesh Accountant Cache Furnitures Ltd	CCCE & ST, Hyderabad – III	OIO: HYD-EXCUS-003-COM-004-15-16 dt.30.06.2015
ST/20108/2015	Adm Agro Industries Latur and Vizag Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIA: 63/2014 dt.10.10.2014
ST/20223/2015	Kakinada Rural Mandala Mahila Mutually Aided	CCCE & ST, Visakhapatnam – II	OIO: 49/2012 dt.16.08.2012

	Cooperative Thrift Societies Samakhya		
ST/20269/2015	Winwood International Ltd	CCCE & ST, Visakhapatnam – I	OIA: 71/2014 dt.10.11.2014
ST/20270/2015	Winwood International Ltd	CCCE & ST, Visakhapatnam – I	OIA: 72/2014 dt.10.11.2014
ST/20318/2015	Bhupati Hotels Ltd	CCCE & ST, Visakhapatnam – I	OIO: VSP-EXCUS-001-COM-015-14-15 dt.24.10.2014
ST/20382/2015	Zam Engineering & Logistics Pvt Ltd	CCCE & ST, Visakhapatnam – I	OIO: VSP-EXCUS-001-COM-018-14-15 dt.25.11.2014

Appearance

None for the Assessee.

Shri C. Mallikarjun Reddy, Shri L.V. Rao & Shri A.V.L.N. Chary, Authorized Representatives for the Revenue.

Coram:

HON'BLE MR. P. VENKATA SUBBA RAO, MEMBER (TECHNICAL)
HON'BLE MR. P. DINESHA, MEMBER (JUDICIAL)

FINAL ORDER No. A/31382-31429/2020

Date of Hearing: 07.12.2020

Date of Decision: 07.12.2020

[Order per: BENCH]

1. Learned Departmental Representatives have submitted that in these cases the assessee applied under the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and discharge certificates have been issued. Accordingly, these appeals are dismissed as deemed to have been withdrawn as per section 127(6) of the Finance Act (No.2), 2019.

(Dictated and pronounced in open court)

(P. VENKATA SUBBA RAO)
MEMBER (TECHNICAL)

(P. DINESHA)
MEMBER (JUDICIAL)